12

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 14/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Anuj Shivsharma Shukla

V/s.

Registrar of Companies

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

Section 252 of the Companies Act, 2013

REPRESENTATION

1. ALPESH DHANDHUTA - PCS

D. 10m

SIGNATURE

2

ORDER

DESIGNATION

Learned PCS Mr. Alpesh Dhandhlya present for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

Appellant filed STK-5.

Heard arguments of learned PCS for Appellant.

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Learned PCS made a statement that there is no disputes pending between the two shareholders.

ROC not filed objections.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of October, 2017.